

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RAM HARI MOTORS PRIVATE LIMITED Date of Commencement of Liquidation: 22-12-2020; List of Stakeholders as on Date: 28-12-2020; Name of IP: Mr. Nishant Garg; Process Number: 1; Last 5 digitof registration number: 10630

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		2429987						NA
2	Liquidation costs incurred till date		2719711						NA
3	Secured financial creditors								Annexure 3
4	Unsecured financial creditors	21	276701423.26	14	197666081.26		79035342.00		Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)	1	76323142	1	76323142		0		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		22	358174263.26	15	273989223.26	0	79035342	0	